

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:592
ANSWERED ON:23.07.2015
Supply of Coal to TPPs
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Will the Minister of COAL be pleased to state:

- (a) the quantity and quality of coal to be supplied to each of the Thermal Power Stations in the country particularly in Karnataka as per the fuel supply agreements during the last three years and the current year;
- (b) the quantity of coal supplied to each station and the shortfall in supply during that period; and
- (c) the alternative steps taken by the Government to provide adequate quantity of coal to these stations in Karnataka to comply with the fuel supply agreements?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a)&(b): Under the Fuel Supply Agreement (FSA), coal supply has been assured as per the quality of grades specified therein to the tune of 90% of committed quantity in respect of Thermal Power Plants (TPPs) commissioned upto 31.3.2009. In respect of TPPs commissioned after 31.3.2009, coal supply from indigenous sources has been assured to the tune of 65% upto 2014-15 and 67% in 2015-16.

The details of TPP-wise coal supply against FSA commitment during the last three years and current year are furnished in the Annexure.

(c): In addition to the monitoring mechanism available at coal companies and CIL, coal supplies to Power Utility sector is monitored regularly by an Inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways constituted by the Infrastructure Constraints Review Committee of Cabinet Secretariat. This Sub-Group takes various operational decisions for meeting any contingent situations relating to Power sector including critical coal stock position.

In order to improve the overall coal availability for increased power generation and also to liquidate huge stock lying at the collieries, offer was made to all Power Generating Companies drawing coal under FSA to lift the coal which is held in the stocks on "as is where is" basis with the stipulation that the Power Stations will make their own evacuation arrangement. This scheme of supply under "as is where is" basis has been extended for 2015-16 as well. All TPPs having FSA from CIL sources have been informed to lift coal under this scheme by arranging their own logistics for movement from coal offered from various pithead locations.

As regards TPPs of Karnataka, despatches from CIL sources are more than FSA commitment in respect of Raichur TPP. In respect of Bellary TPP whose tapering period of supply had expired, as per the extant guidelines, coal is presently being supplied under best-effort MoU basis which shall continue up to 31.03.2016.

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